cases are under investigation while the rest are pending trial.

(d) The police is taking necessary action.

STAFF COUNCILS AND WELFARE OFFICERS IN CENTRAL GOVERNMENT

*612. SHRI B. SHIVA RAO: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of meetings of the Staff Councils held in each Ministry of the Central Government since they were constituted;

(b) the recommendations made at those meetings and the action taken thereon; and

(c) the functions and activites of the Welfare Officers attached to each Ministry?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR); (a) and (b). Generally the meetings are held once a quarter. In some Ministries, however, they are held more often. Information regarding the number of meetings so far held, the recommendations made at those meeting3, and the action taken thereon is being collected and will be placed on the Table of the House.

(c) A statement is laid on the Table of the House.

STATEMENT

1. Organisation of social activities by way of establishment of clubs and recreational centres, for members of the staff, including class IV employees. There is no objection to more than one establishment joining for this purpose;

2. Similar activities may be organised in areas predominantly inhabited by Government employees for them and their families;

3. Provision of facilities for indoor and outdoor sports to members of the staff;

4. Encouragement of cultural activtities (drama, music) by members of the staff;

to Questions

5. Provision of canteens in the different blocks where Government offices are situated;

6. Improvement in the actual working conditions of the staff including improvement of hygienic conditions at the working premises;

7. Assistance to Government employees in relation to the Contributory Health Scheme;

8. Assistance in relation to transport, housing, school, sanitary amenities—in residential and office areas;

9. Induction of new members of the staff and advising them in their initial difficulties;

10. Assistance to members of the staff in relation to L.P.Cs., pension papers, gratuity, etc., and

11. Setting up of benevolent funds.

The above list is illustrative and is not intended to lay down any rigid priorities.

ESTABLISHMENT OF STEEL ROLLING MILLS IN KERALA

*613. SHRIMATI K. BHARATHI: Will' the Minister of STEEL, MINES AND FUEL. be pleased to state:

(a) whether there has been a demand from the State of Kerala for the establishment of steel rolling mills in that area; and

(b) if so, what progress has been made in the matter?

THE MINISTER OF STEEL, MINES AND FUEL (SARDAR SWARAN SINGH): (a) Yes, Sir.

(b) Government have approved the setting up of a new unit in this State. The question about the selection of a party for this purpose is under considaration.